

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

**No: 553 of 2023/RG**

**Dated: 26.04.2023**

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby ordered:-

**District Judges**

1. Ms. Bala Jyoti, P.O. J&K Labour and Industrial Tribunal, is repatriated from deputation and posted as Special Judge Anti-Corruption Court (CBI cases), Jammu vice Shri Ramesh Kumar Wattal.
2. Shri Mohammad Yousuf Wani, Principal District & Sessions Judge, Baramulla is transferred and posted as Member, J&K Special Tribunal, Srinagar on deputation vice Shri Shujat Ali Khan.
3. Shri Jaffer Hussain Beg, Principal District & Sessions Judge, Kathua, is transferred and posted as Principal District & Sessions Judge, Anantnag vice Shri S.C Kattal.
4. Shri Ashok Kumar Shavan, Principal District & Sessions Judge, Poonch is transferred and posted as Principal District and Sessions Judge, Kathua vice Shri Jaffer Hussain Beg.
5. Shri Mohammad Ashraf Malik, Principal District & Sessions Judge, Budgam is transferred and posted as Principal District & Sessions Judge, Baramulla vice Shri Mohammad Yousuf Wani.
6. Shri Ravinder Nath Wattal, Principal District & Sessions Judge, Reasi, is transferred and posted as Principal District & Sessions Judge, Rajouri vice Ms. Kalpana Revo.
7. Shri Yash Paul Kotwal, Principal District and Sessions Judge, Kishtwar, is transferred and posted as Principal District and Sessions Judge, Samba vice Ms. Sonia Gupta.
8. Ms. Jeema Bashir, Registrar Inspection, High Court Wing Srinagar, is transferred and posted as P.O MACT, Srinagar on deputation vice Shri Gowher Majid Dalal.
9. Ms. Sonia Gupta, Principal District & Sessions Judge Samba, is transferred and posted as Principal District & Sessions Judge, Reasi vice Shri Ravinder Nath Wattal.
10. Ms. Kalpana Revo, Principal District & Sessions Judge Rajouri, is transferred and posted as P.O. J&K Labour and Industrial Tribunal on deputation vice Ms. Bala Jyoti.
11. Shri S.C. Kattal, Principal District & Sessions Judge Anantnag, is transferred and posted as Special Judge, Anti-Corruption (CBI Cases) Srinagar vice Shri Jatinder Singh Jamwal.
12. Shri Jatinder Singh Jamwal, Special Judge, Anti Corruption (CBI Cases), Srinagar, is transferred and posted as 3<sup>rd</sup>



Additional District & Sessions Judge (TADA/POTA)/NIA Court, Jammu, vice Shri Ashwani Kumar.

13. Shri Khalil Ahmad Choudhary, Presiding Officer, Fact Track Court, Jammu, is transferred and posted as Principal District and Sessions Judge, Budgam vice Shri Mohammad Ashraf Malik.
14. Shri Chain Lal Bavoria, Special Judge Anti-Corruption, Srinagar, is transferred and posted as 2<sup>nd</sup> Additional District Judge, Jammu vice Shri Balbir Lal.
15. Ms. Rupali Ratta, District Judge, LRP, Jammu, is transferred and posted as Registrar Inspection, High Court Wing Jammu against the available post.
16. Shri Balbir Lal, 2<sup>nd</sup> Additional District and Sessions Judge, Jammu, is transferred and posted as Additional District & Sessions Judge, Anantnag against the available vacancy.
17. Shri Ashwani Kumar Sharma, 3<sup>rd</sup> Additional District & Sessions Judge (TADA/POTA), Jammu, is transferred and posted as Principal District & Sessions Judge, Poonch vice Shri Ashok Kumar Shavan.
18. Ms. Kusum Lata Pandita, Principal Judge, Family Court, Jammu, is transferred and posted as Additional District and Sessions Judge, Kathua vice Shri Manjit Singh Manhas.
19. Shri Mohammad Ashraf Khan, P.O MACT, Jammu, is repatriated from deputation and posted as District Judge, LRP, High Court Wing Jammu vice Ms. Rupali Ratta.
20. Shri Abdul Nasir, Additional District Judge, Bank Cases, Srinagar, is transferred and posted as P.O MACT, Jammu on deputation vice Shri Mohammad Ashraf Khan.
21. Shri Surinder Singh, P.O Fast Track Court, Ramban, is transferred and posted as Special Judge Anticorruption, Srinagar vice Shri Chain Lal Bavoria.
22. Shri Ajay Kumar Gupta, 1<sup>st</sup> Additional District and Sessions Judge, Srinagar, is transferred and posted as Principal Judge, Family Court, Jammu vice Ms. Kusum Lata Pandita.
23. Shri Sudhir Kumar Khajuria, 3<sup>rd</sup> Additional District & Sessions Judge, Srinagar, is transferred and posted as P.O Fast Track Court, Jammu vice Shri Khalil Ahmad Chowdhary.
24. Shri Om Prakash Thakur, One Man Forest Authority, is repatriated from deputation and posted as Additional District & Sessions Judge, Pulwama against the available vacancy.
25. Shri Gowher Majid Dalal, P.O. MACT, Srinagar, is repatriated from deputation and posted as 4<sup>th</sup> Additional District & Sessions Judge, Srinagar vice Shri Naushad Ahmad Khan.
26. Shri Manjit Singh Manhas, Additional District and Sessions Judge, Kathua, is transferred and posted as Principal District & Sessions Judge, Kishtwar vice Shri Yash Paul Kotwal.
27. Shri Naushad Ahmad Khan, 4<sup>th</sup> Additional District and Sessions Judge, Srinagar, is transferred and posted as One Man Forest Authority on deputation vice Shri Om Prakash Thakur.
28. Shri Som Lal, P.O Fast Track Court, Kulgam, is transferred and posted as P.O Fast Track Court (POCSO Cases), Jammu against the available vacancy.

29. Ms. Sandeep Kour, Additional Sessions Judge, Anti Corruption Srinagar, is transferred and posted as 3<sup>rd</sup> Additional District Judge, Srinagar vice Shri Sudhir Kumar.
30. Shri Arvind Sharma, Additional District Judge, Ganderbal, is transferred and posted as Additional District Judge, Bank Cases (Commercial Court), Srinagar vice Shri Abdul Nasir.
31. Shri Khurshid-ul-Islam, Additional District and Sessions Judge, Bandipora, is transferred and posted as 1<sup>st</sup> Additional District & Sessions Judge, Srinagar vice Shri Ajay Gupta.
32. Shri Parvez Iqbal, Additional District and Sessions Judge, Poonch, is transferred and posted as Additional District & Sessions Judge, Kulgam vice Shri Som Lal.

**Civil Judges (Senior Division)/Sub Judges**

1. Shri Abdul Qayoom Mir, Chief Judicial Magistrate, Bandipora, is transferred and posted as Chief Judicial Magistrate, Kulgam vice Shri Manzoor Ahmad Zargar.
2. Shri Manzoor Ahmad Zargar, Chief Judicial Magistrate, Kulgam, is transferred and posted as Chief Judicial Magistrate, Bandipora vice Shri Abdul Qayoom Mir.
3. Shri Yahya Firdous Ahangar, Secretary DLSA, Jammu, is transferred and posted as Chief Judicial Magistrate, Doda vice Shri Geeta Kumari.
4. Shri Manzoor Ahmad Khan, Sub-Judge Surankote, is transferred and posted as Sub-Judge Kupwara vice Shri Rajeev Kumar.
5. Shri Sushil Singh, Special Mobile Magistrate, Jammu, is transferred and posted as Secretary DLSA, Pulwama vice Shri Riyaz Ahmad.
6. Shri Ramesh Lal, Sub-Judge Batote, is transferred and posted as Secretary DLSA, Bhaderwah vice Shri Mudasar Farooq.
7. Ms. Rafia Hassan, Sub-Judge, Bijbahara, is transferred and posted as Chief Judicial Magistrate, Shopian vice Shri Iqbal Ahmad Akhoun.
8. Shri Mir Wajahat, Secretary DLSA Anantnag, is transferred and posted as Sub-Judge, Chadoora vice Shri Tabasum Qadir Parray.
9. Ms. Fozia Paul, Secretary DLSA Srinagar, is transferred and posted as City Judge, Srinagar vice Shri Ajay Kumar.
10. Shri Umesh Sharma, Excise Magistrate Jammu, is transferred and posted as Sub-Judge, Bhaderwah vice Shri Sumati Sharma.
11. Ms. Geeta Kumari, Chief Judicial Magistrate, Doda, is transferred and posted as Excise Magistrate, Jammu vice Shri Umesh Sharma.

12. Shri Jahangir Ahmad Bakshi, Special Mobile Magistrate (Traffic), Srinagar is transferred and posted as Secretary DLSA, Srinagar vice Ms. Fozia Paul.
13. Ms. Anjana Rajput, Sub-Judge, Nowshera, is transferred and posted as Sub-Judge, Batote vice Shri Ramesh Lal.
14. Shri Wajahat Husain, Secretary DLSA Rajouri is transferred and posted as Sub Judge, Surankote vice Shri Manzoor Ahmad Khan.
15. Shri Raj Kumar, Railway Magistrate, Jammu, is transferred and posted as Sub-Judge, Ramnagar vice Shri Smriti Sharma.
16. Shri Iqbal Ahmad Akhoun, Chief Judicial Magistrate, Shopian is transferred and posted as Special Mobile Magistrate, Baramulla vice Shri Sajad-ur-Rehman.
17. Shri Riyaz Ahmad, Secretary DLSA, Pulwama, is transferred and posted as Special Mobile Magistrate, Rajouri against the available vacancy.
18. Ms. Tabasum Qadir Parray, Sub-Judge, Chadoora, is transferred and posted as Secretary DLSA Anantnag, vice Sh. Mir Wajahat.
19. Shri Sajad-Ur-Rehman, Special Mobile Magistrate, Baramulla, is transferred and posted Sub-Judge, Uri vice Shri Altaf Hussain Khan.
20. Shri Altaf Hussain Khan, Sub-Judge, Uri, is transferred and posted as Sub-Judge, Pattan vice Shri Deputy Kumar.
21. Shri Deputy Kumar, Sub-Judge, Pattan, is transferred and posted as Sub-Judge, Nowshera vice Ms. Anjana Rajput.
22. Shri Ajay Kumar, City Judge, Srinagar, is transferred and posted as Secretary DLSA, Udhampur against the available vacancy.
23. Ms. Smriti Sharma, Sub-Judge, Ramnagar, is transferred and posted as Secretary DLSA, Jammu vice Shri Yahya Firdous Ahangar.
24. Ms. Sumati Sharma, Sub-Judge, Baderwah, is transferred and posted as Special Mobile Magistrate, Jammu vice Shri Sushil Singh.
25. Shri Mudasar Farooq, Secretary DLSA, Baderwah, is transferred and posted as Special Mobile Magistrate (T), Srinagar vice Shri Jahangir Ahmad Bakshi.
26. Shri Muzamil Ahmad Wani, Secretary DLSA, Kupwara, is transferred and posted as Sub-Judge, Bijbehara vice Ms. Rafia Hassan.
27. Shri Rajeev Kumar, Sub-Judge, Kupwara, is transferred and posted as Sub-Judge Railway Magistrate, Jammu vice Raj Kumar.

**Civil Judges (Junior Division)/Munsiffs**

1. Shri Iqbal Rafiq Wakil, Munsiff, Tangdhar, is transferred and posted as Munsiff Handwara vice Shri Adnan Manzoor.
2. Shri Touseef Ahmad Magrey, Sub-Registrar Srinagar, is transferred and posted as Munsiff, Pampore vice Shri Junaid Imtiaz Mir.
3. Ms. Girja Shavan, Munsiff, Hiranagar, is transferred and posted as Munsiff, Akhnoor vice Shri Himani Parihar.
4. Shri Juniad Imtiaz Mir, Munsiff, Pampre, is transferred and posted as Munsiff, Bhaderwah vice Shri Ms. Shazia Choudhary.
5. Shri Faizan-I-Nazar, Munsiff, Pulwama, is transferred and posted as Munsiff, Tangdhar vice Shri Iqbal Rafiq Wakil.
6. Shri Majid Farooq Mir, Munsiff, Shangus, is transferred and posted as Munsiff, Pulwama vice Shri Faizan-I-Nazar.
7. Shri Imran Haneef Khan, Additional Special Mobile Magistrate, Kralpora, is transferred and posted as Munsiff, Drass vice Shri Shabir Ahmad Malik.
8. Ms. Rimpi Rani, Sub-Registrar, Jammu, is transferred and posted as Munsiff, Hiranagar vice Ms. Girja Shavan.
9. Shri Babar Hussain, District Mobile Magistrate (T) Doda, is transferred and posted as Munsiff, Shangus vice Shri Majid Farooq Mir.
10. Shri Shabir Ahmad Malik, Munsiff, Drass, is transferred and posted as Additional Special Mobile Magistrate, Kralpora vice Shri Imran Haneef Khan.
11. Ms. Shilpa Dogra, District Mobile Magistrate (T), Kathua and Ms. Neena Thakur, Additional Special Mobile Magistrate, Ramban shall swap their respective place of postings.
12. Ms. Poonam Gupta, Munsiff Samba, is transferred and posted as Additional Special Mobile Magistrate, Billawar against the available vacancy.
13. Ms. Himani Parihar, Munsiff, Akhnoor, is transferred and posted as Munsiff, Samba vice Ms. Poonam Gupta.
14. Ms. Shazia Choudhary, Munsiff, Bhaderwah, is transferred and posted as Additional Special Mobile Magistrate, Doda vice Shri Arvind Manhas.
15. Shri Arvind Manhas, Additional Special Mobile Magistrate Doda, is transferred and posted as District Mobile Magistrate (T), Doda vice Shri Babar Hussain.
16. Ms. Deldan Angmo, Munsiff LRP, High Court Jammu is transferred and posted as Sub-Registrar, Jammu vice Ms. Rimpi Rani.
17. Shri Adnan Manzoor, Munsiff, Handwara, is transferred and posted as Sub-Registrar, Srinagar vice Shri Touseef Ahmad Magrey.

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**The charge of the vacant Court/Secretary DLSA mentioned under Column (ii) below is assigned to the Court shown against each such vacant Court/Secretary DLSA under Column (iii) in the table below:-**

S.No. (i)	Name of the Court (ii)	Charge held by (iii)
1.	Fast Track Court, Ramban.	Principal District & Sessions Judge, Ramban.
2.	Additional Sessions Judge, Anticorruption, Srinagar.	Special Judge, Anticorruption, Srinagar.
3.	Additional District & Sessions Judge, Bandipora.	Principal District & Sessions Judge, Bandipora.
4.	Additional District & Sessions Judge, Poonch.	Principal District & Sessions Judge, Poonch.
5.	Additional District & Sessions Judge, Ganderbal.	Principal District & Sessions Judge, Ganderbal.
6.	Secretary DLSA, Rajouri	Special Mobile Magistrate, Rajouri.
7.	Secretary DLSA, Kupwara.	Sub-Judge, Kupwara.
8.	Secretary DLSA, Poonch.	Sub-Judge, Surankote.
9.	Munsiff Thathri.	District Mobile Magistrate (T) Doda.

**Note (i)** The Officers sent on deputation shall report to the Registrar Judicial, High Court of J&K, Srinagar/Jammu respectively till their deputation orders are received from the Government.

**Note (ii)** The transferee Judges shall ensure that all matters pending for judgments/part heard, are completed and judgments/orders are pronounced in such matters before moving.

**Note (iii)** The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer.

**Note (iv)** Ms. Bala Jyoti & Mr. Mohammad Yousuf Wani, District Judges, shall join their new place of postings on 01.05.2023 till then they shall report to the Registrar Judicial, High Court of J&K, Srinagar/Jammu respectively.

By Order.

  
26.04.23.  
(Shahzad Azeem)  
Registrar General

No: 21343-445/RG/GS

Dated: 26.04.2023

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
..... for Information of their Lordships.
3. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
5. Director, J&K Judicial Academy, Jammu
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,

7. Registrar Rules, High Court of J&K and Ladakh, Jammu
8. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu
9. Registrar Inspection, High Court Wing, Jammu
10. All Principal District & Sessions Judges of UTs of J&K and Ladakh.
11. Member Secretary, Legal Services Authority, J&K and Ladakh.
12. Concerned Judicial Officers, \_\_\_\_\_  
..... for information and necessary action.
13. CPC-eCourts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
14. Registrar Administration/Management/Recruitment, High Court of J&K and Ladakh.
15. Director Finance, High Court of Jammu and Kashmir and Ladakh, Jammu.
16. Deputy Registrar Infrastructure, High Court Main Wing, Jammu.
17. Account Officers of both the wings of the High Court.
18. In-charge Account Section High Court of J&K Main Wing, Jammu.
19. In-charge Statistical, High Court of J&K Main Wing, Jammu,  
.....for information and necessary action.
20. In-charge Library, High Court of Jammu/Srinagar for information and keeping the record of the same.
21. Office file.

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26.04.23.

**Registrar General**